

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

11

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11/07/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/335/IB/2018
NAME OF THE PETITIONER(S) : TARAPORE CONSTRUCTION PVT LTD
NAME OF THE RESPONDENT(S) : MADRAS FERTILIZERS LTD
UNDER SECTION : 9 RULE 6

S.No. Name (in Capital) Represented by Signature

Gauthrajalli T
for Aeyar f Dslic

Respondent

Gauthrajalli T
hani

Ravi Raghavan
FOR JM LEGAL

Member

ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter and furnished copy of the same to the other side. The matter is adjourned for hearing submissions by both the parties. Put up on 23.07.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)